

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-101
IB-625/PB/2018
New IA/1040/2023

IN THE MATTER OF:

Pankhuri Investments & Securities Ltd.

Vs.

Shreedhar Milk Foods Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 10.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

There is no appearance on behalf of the Applicant, despite repeated calls.
In the interest of justice, hearing is deferred to **21.03.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(SHRI ASHOK KUMAR BHARDWAJ)
MEMBER (J)